



The Orissa Gazette

PUBLISHED BY AUTHORITY.

No. 3. CUTTACK, FRIDAY, MARCH 11, 1938.

Separate paging is given to this Part, in order that it may be filed as a separate compilation.

PART IX.

Circulars and General Letters by the Comptroller, Orissa.

OFFICE OF THE COMPTROLLER, ORISSA.

CIRCULAR No. T.M. 35.

FROM

P. N. RAJAGOPAL, Esq.,
COMPTROLLER, ORISSA,

TO

ALL TREASURY AND SUB-TREASURY OFFICERS IN ORISSA.

Ranchi, the 2nd March 1938.

SUBJECT.—Credits and remittances of subscriptions to the King-Emperor's
Anti-Tuberculosis Fund.

SIR,

THE Government of Orissa in their Finance Department letter no. 795-F., dated the 6th February 1938, having been pleased to authorise the issue of remittance transfer receipts at par once a week from all Treasuries and Sub-Treasuries in the Province of Orissa for moneys relating to the above Fund, whether the remittance is to a place within or outside the Province, I have the honour to request that the following instructions may be observed in respect of credits and remittances of subscriptions to the Fund :—

(1) Pending the issue of Remittance Transfer Receipts at the end of each week the receipts relating to the Fund should be credited to the head "Deposits on account of moneys received on account of the King-Emperor's Anti-Tuberculosis Fund" to be opened under section "P—Deposits and Advances—Part II—Deposits not bearing interest—(C) Other Deposit Accounts—Civil Deposits" on the receipt and payment sides of the Provincial Section of the treasury accounts.

(2) At the end of each week a voucher on a simple receipt should be drawn by the Treasury Officer or Sub-Treasury Officer, as the case may be, for the total amount of subscriptions received in the Treasury or Sub-Treasury during the week and paid by transfer credit to "Remittance Transfer Receipts" the number and date of the Remittance Transfer Receipt being quoted on the voucher as authority. The amount of the voucher should be debited to the deposit head mentioned above and the voucher submitted to this office along with the monthly treasury accounts.

(3) A personal ledger account headed "Deposit on account of moneys received on account of the King-Emperor's Anti-Tuberculosis Fund" should be maintained in respect of the Fund in the Treasury and Sub-Treasury.

(4) The rules for the maintenance of Personal Deposit Registers should be strictly observed. The necessary deposit returns (including plus and minus Memoranda) should be submitted to this office with the treasury accounts.

I have the honour to be,

SIR,

Your most obedient servant,

P. N. RAJAGOPAL,

Comptroller, Orissa.